

Office of the Principal District Judge,  
Krishnagiri  
Dated : 17-05-2021

**OFFICIAL MEMORANDUM**


D.No. 2192 /2021, Dated :- 17-05-2021

Sub: COVID-19 – State wide lockdown – Further direction of the Hon’ble High Court, Madras – Circular issued – received – All Cases adjourned – Instructions issued – Reg:-

Ref:- Official Memorandum from Hon’ble High Court, Madras in Roc.No.41441-A/2021/C3, Dated : 17-05-2021

In view of COVID-19 State wide lock down, as per the Official Memorandum of the Hon’ble High Court, Madras in the reference cited above, instructions issued in the official memorandum of this court, Dated:17-05-2021 with immediate effect subject to the following instructions, all the cases listed in the Mentioned Column(2) are posted as mentioned in the Column(3) for all the Subordinate courts in respect of Krishnagiri District.

S.No. (1)	Cases Listed on (2)	Cases Posted on (3)
1.	18-05-2021	18-06-2021
2.	19-05-2021	21-06-2021
3.	20-05-2021	22-06-2021
4.	21-05-2021	23-06-2021
5.	24-05-2021	24-06-2021
6.	25-05-2021	25-06-2021
7.	26-05-2021	28-06-2021
8.	27-05-2021	29-06-2021
9.	28-05-2021	30-06-2021
10.	31-05-2021	01-07-2021

  
Principal District Judge,  
Krishnagiri

**To:-**

1. All the Judicial Officers in Krishnagiri District.
2. All the Bar Associations in Krishnagiri District.
3. The Additional Director Prosecution, Krishnagiri
4. The Public Prosecutor, Government Pleader, Additional Public Prosecutor, Assistant Public Prosecutor Grade I and II, Krishnagiri